

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 283 OF 2014
APPEAL NO. 141 OF 2015 AND IA NO. 222 OF 2015
APPEAL NO. 30 OF 2016 AND IA NOS. 82 AND 83 OF 2016
AND
APPEAL NO. 31 OF 2016 & IA NOS. 84 AND 85 OF 2016

Dated: 11th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 283 OF 2014

M/s Sesa Sterlite Ltd. ...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1
Ms. Soumyajit Pani for R.6

APPEAL NO. 141 OF 2015 AND IA NO. 222 OF 2015

M/s Vedanta Ltd. ...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

APPEAL NO. 30 OF 2016 AND IA NOS. 82 AND 83 OF 2016

M/s Vedanta Ltd. ...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

APPEAL NO. 31 OF 2016 & IA NOS. 84 AND 85 OF 2016

M/s Vedanta Ltd. **...Appellant(s)**

Vs.

Odisha Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R.3 & 4
Mr. Soumyajit Pani for R.6

ORDER

List these matters on **24.04.2017.**

(I. J. Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson